

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:371  
ANSWERED ON:20.12.2011  
FUNCTIONING OF NSNIS  
Haldar Shri Sucharu Ranjan

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has recently reviewed the functioning of Netaji Subhas National Institute of Sports (NSNIS), Patiala;
- (b) if so, the outcome thereof;
- (c) the deficiencies identified so far in its functioning;
- (d) the corrective measures taken/ proposed to be taken by the Government in this regard; and
- (e) the number of branches of NSNIS proposed to be opened in the country alongwith the locations identified so far?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 371 TO BE ANSWERED ON 20.12.2011 REGARDING FUNCTIONING OF NSNIS ASKED BY DR. SUCHARU RANJAN HALDAR, MP.

(a) Yes, Madam.

(b)to(d): A High Power Committee (HPC) was constituted by the Government under the Chairmanship of Prof. Mool Chand Sharma, Vice Chairman, University Grants Commission to review the functioning of Netaji Subhash National Institute of Sports (NSNIS), Patiala. The Committee has submitted its report to the Government with recommendations on institutional arrangements, human resource requirement and academic programmes.

The matter was further examined by the Government and it was felt that the academic mission of NSNIS, Patiala needs to be re-enforced. With the objective to make NSNIS, Patiala an Institute of Excellence for Coaching Education, it has been decided in the Governing Body of Sports Authority of India to de-merge NSNIS, Patiala from the ambit of SAI and strengthen its academic and training programmes in coach education.

(e) There is no proposal for opening the branches of NSNIS in the country.